

Name of Corporate Debtor : PIYALI TRADING COMPANY PRIVATE LIMITED
Date of commencement of CIRP: 09.06.2025

LIST OF CREDITORS UNDER REGULATION 13(2)(CA) OF THE CIRP REGULATIONS

This List is as on 9th February, 2026

For any query related to claims, please contact on e-mail id: cirp.piyalitrading@gmail.com

List of operational creditors Operational creditors(other than Workmen and Employees and Government Dues)

| Sl. No. | Name of Creditor | Details of Claim received | | Details of Claims admitted | | | Amount of Contingent claims | Amount of any mutual dues, that maybe set-off | Amount of Claims under verification | Amount of claim not admitted | Remarks, if any | |
|--------------|--|---------------------------|-----------------------|----------------------------|-----------------|-----------------------|-----------------------------|---|-------------------------------------|------------------------------|-----------------|---|
| | | Date of receipt | Amount Claimed | Amount of Claims Admitted | Nature of Claim | Whether related party | | | | | | % of voting share in COC, if applicable |
| 1 | Agroweb Online Private Limited | 24.06.2025 | 8,72,000 | 8,72,000.00 | Unsecured | No | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | NIL |
| 2 | Lucas Meyer Industries Private Limited | 24.06.2025 | 5,78,55,516 | 5,76,90,516.00 | Unsecured | No | 0.00 | 0.00 | 0.00 | 1,65,000.00 | 0.00 | NIL |
| Total | | | 5,87,27,516.00 | 5,85,62,516.00 | | | 0 | 0.00 | 0.00 | 1,65,000.00 | 0.00 | |